

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Flora Footwear Pvt Ltd Date of Commencement of Liquidation: 16-09-2019; List of Stakeholders as on Date: 20-09-2019; Name of IP: Mr. Radhakrishnan Dharmarajan; Last 5 digit of registration number: 10909

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date	1	6312246	1	6312246				NA
3	Secured financial creditors	1	603540349	1	603540349				NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	2	57662880	2	57662880				NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	8579651	1	8579651				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>5</b>	<b>676095126</b>	<b>5</b>	<b>676095126</b>	<b>0</b>	<b>0</b>	<b>0</b>	